

NATIONAL GREEN TRIBUNAL/ राष्ट्रीय हरित अधिकरण

EASTERN ZONE BENCH/ पूर्वी क्षेत्रीय न्यायपीठ

KOLKATA/ कोलकाता

No.08/03/2015/NGT/KOL/MISC/2015/Vol-II/ 404

Date: 12.05.2026

**PUBLIC NOTICE**

The following public complaints were received from different persons/organizations. The complaints are found to be not in conformity with NGT (Practice and Procedure) Rule, 2011, framed under NGT Act, 2010 for initiation of judicial proceeding. Therefore, aggrieved persons are at liberty to file proper application, supporting documents along with requisite court fees and supporting affidavit for initiation of judicial proceeding, if so desire and permissible in the eye of law. Both the above referred Act and Rules are available on the website <https://greentribunal.gov.in> of NGT. The detail filing procedure, including payment of court fees are also mentioned in the said Rules.

At the same time, User Manual for e-filing is also available on the website of NGT. Online payment of the required court fee can also be made through Bharatkosh.

In case any clarification is required, all applicants are liberty to inquire with the Filing Section/Counter of "National Green Tribunal, Eastern Zone Bench, Finance Centre, 3rd Floor, Block IIIB, Action Area II, New Town, Kolkata-700161" during the working hours so as to know the filing procedure.

Sl. No.	Date of Letter/email	Subject Matter	Name & Address of the Complainant
1.	Email Received on- 02/01/26	Non-issuance of order in Compliance with NGT, Eastern Zone Bence, order dated 06.10.25 passed in O.A No. 178/2025/EZ  (The said O.A. was disposed of vide order dt. 06.10.2025)  (Received DFO Letter- 06/01/26)	Name: Aritendu Das Ph No: 8910886815 Email Id: aritendubkdas@yahoo.co.in
2.	Speed Post Received on- 05/01/26	The issue pertains to the stoppage of poultry farm construction pursuant to directions of the WBPCB, resulting in unemployment of local daily-wage workers and a serious livelihood crisis. The affected workers seek conditional permission to resume construction, assuring compliance with environmental norms.  (The original text in Bengali Language and the same has been translated via google lens)	Name: Phalguni Achariya Address: Vill- Saratpur Bangla, PO- Indpur, PS- Indpur, Bankura, WB- 722136 Ph No: 9933525784
3.	By Speed Post dt. 10/01/2026 Received on 19/01/2026	Objection against construction of Godowns on land bearing dag no. 268, 558, 559, 387, 560, 562, 576, 577, 641, 393 Patta no. 98, 73, 203, 80, 14, 18, 10, 40 at Tipomia under Sivasagar district.	Name: Indeswar Hatimuria Address: Ward member lakwa, Assam Ph no.: 9707936002

4.	Email Received on- 12/01/26	Regarding filing of objection for public hearing for Environmental Clearance on 20.01.2026 in open ground of dhenga for village Balodar, Gali, Hahe, Phulang and Gondalpura for Gondalpura Coal Mining Project (Land Diversion Proposal (FP/JH/MIN/139492/2021) of Adani Enterprises in Hazaribagh district of Jharkhand.)	Name: Mantu Soni alias Shani Kant Father: Shri Rajesh Kumar Address: Barkagaon, District – Hazaribagh, Jharkhand – 825301 Email Id: shanikant699@gmail.com
5.	Email Received on- 12/01/26	Original Application Against Illegal Sand Mining During Monsoon and Violation of Procedures by Bihar Rajya Pul Nirman Nigam Limited, Muzaffarpur. (Document attached with email is inaccessible)	Name: Vikash Kumar Pathak Address: Not provided Email Id: vikashparthak939@gmail.com
6.	Email Received on- 12/01/26	Representation alleging mass disruption of public life, traffic paralysis and public safety risk in Telangana due to unregulated political rallies and vehicle convoys, seeking deemed suo motu action, for record and appropriate action.  (Case of Telangana- Chennai Jurisdiction)	Name: Sri Gattusai Krishna, Advocate Address: 302, 3rd Floor, Plot No. 26, Shekar's Paradise, Road No. 5, Beside Lane, Nekkida Furniture, L.B. Nagar Police Station Area, Suryodaya Colony, Mansoorabad, L.B. Nagar, Hyderabad – 500074, Telangana, India Ph No: 93984 11379 Email Id: myadvocate.gattu@gmail.com
7.	Email Received on- 12/01/26	Complaint regarding severe air pollution caused by industrial/area-based emissions affecting public health, based on video link evidence (attached in email).	Name: Raj Kumar Address: District: Dhanbad Email Id: raj2009media@gmail.com
8.	Email Received on- 13/01/26	Residents of Bishwanathpur, Paschim Medinipur, Keshpur Block, MKB_18 requesting the government not to grant permission to mine sand in two blocks mentioned, as this extraction is negatively affecting their community. (The original text in Bengali Language and the same has been translated)	Name: Tarun Address: Paschum Medinipur, Keshpur Block, MKB_18 & MKB_20 Email Id: onlinehubbishwanathpur@gmail.com
9.	Email Received on- 14/01/26	Complaint regarding severe noise and air pollution from steel fabrication (grill) factory named “Maa Bhabatarini Engineering Works” in a purely residential area with senior citizens in Baghajatin Pally, Kolkata.	Name: Palash Kumar Mahapatra Address: A-Boock, Baghajatin Pally, Ward No. 96, Kolkata- 700092 Email Id: palashkumar64@gmail.com
10.	Email Received on- 16/01/26	Intimation of filing of contempt application before Hon'ble HC at Calcutta, being CPAN No. 58 of 2026 arising out of WPA (P) No. 28 of 2025, due to gross violation and wilful non-compliance of HC order dt. 07.02.2025 &	Name: Debendra Ghosal Address: Not provided Ph No: 9804165883 Email Id: debendraghosalsupremeco

		21.02.2025 in aforesaid case.	urt2019@gmail .com
11.	By Speed Post dt. 16/01/2026  Received on 16/01/2026	Complaint against Sri. Brijesh Chowdhary & others for cutting and destroying trees without permission from corporation.	Name: Usha Chowdhary Address: BH 191, Ground Floor, Sector-II, Salt Lake City, Bidhannagar, Kolkata 700091 Ph No: 9331008335
12.	Email Received on- 18/01/26	The fine of Rs. 1.54 crore, imposed by NGT on Ludhiana MC for failing to manage waste effectively, to be paid from the concerned officer's account and not from the Municipal Corporation Ludhiana's account.	Name: Vikram Dutt Kapoor Address: 3149, Gurudev Nagar, Ludhiana, Punjab, 141001 Ph No: 9888000340 Email Id: vikrob71@yahoo.co.in
13.	Email Received on- 19/01/26	Complaint alleging violation of a Calcutta High Court order in W.P.A.(P) No. 08 of 2026 and police misconduct during a firecracker incident. The incident occurred on 18 January 2026 at Sarenga Shasan Kali Bari Rathola Committee Field.	Name: Sanjib Roychowdhury Address: Not provided Email Id: sanjibroychowdhury.9540@gmail .com



(Deepto Ghosh)

Registrar

पंजीयक / Registrar

राष्ट्रीय हरित अधिकरण

पूर्वी क्षेत्रीय न्यायपीठ, कोलकाता

NATIONAL GREEN TRIBUNAL  
EASTERN ZONE BENCH, KOLKATA

Copy:

1. Website of NGT
2. Notice Board of NGT, EZB, Kolkata